

CA = 468/2000

07-07-2000

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
Hon'ble Mr. M. P. Singh, A.M.

prays ~~for~~ ^{for} and granted four weeks
and no more time is allowed to
file Counter Affidavit. Applicant will
have one week thereafter to file
rejoinder. List after expiry of the
aforesaid period.

W.K.
A.M.

V.C.

Shukla

03-11-2000

Hon Mr. S. Dey, A.M.
Hon Mr. Rafiqueuddin, J.M.

List has been revised.
None for the applicant dismissed
in default. no orders as to
costs

OR

Notice issued
to the respondents by
Regd. post.

No CA has been
filed so far.

Regd.
24/8/2000

Registrar
24-8-2000

No settling list
on 03-11-2000.

OR

Ban
m

No CA has been filed

so far.

Regd.
02/11/2000

J.M.

A.M.